

(18)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/(IB)/2017
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

A. Aridas

Counsel for petitioner

A. Aridas

ORDER

Counsel for petitioner present and stated that the talks for settlement between the parties are in progress and prayed time for making submission in relation to the final outcome of the same. Counsel for respondent called absent. No representation. Time is enlarged at request. Put up on 28.11.2017 at 10.30 A.M.

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)